

SECURITIES APPELLATE TRIBUNAL, MUMBAI

DAILY BOARD FOR 16.02.2021 THROUGH VIDEO CONFERENCING
AT 11.00A.M.

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
<u>CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE DR. C. K. G. NAIR & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER</u>								
1	A.No. 332/2020 A/W	AmareshPathak&Ors.	Mr.SaurabhBachhawat , Adv. i./b Harsh Kesharia,Adv.	SEBI	Mr. Vishal Kanade, Adv. i/b Vidhii Partners	Pronouncement		DELIVERY/JUDGMENT
	A.No. 345/2020 A/W	PradipBasu						
	A.No.314/2020 A/W	Sonu	Mr. Amit Gupta, Adv. i/b AGKM Corpus Juris LLP					
	A.No.322/2020 A/W	Ramesh Baheti						
	A.No.350/2020 A/W	Kusum Devi Baid&Anr.	Mr.SaurabhBachhawat , Adv. i./b Harsh Kesharia,Adv					
	A.No.353/2020 A/W	DevKishan Mal	Mr. Amit Gupta, Adv. i/b AGKM Corpus Juris LLP					
	A.No.355/2020 A/W	Kuldeep Singh						
	A.No. 367/2020 A/W	Narayan DassRathi						

A.No. 368/2020 A/W	Davender Kumar	Mr. JaikishanLakhwani, Adv. i/b J L Legal Advisors	SEBI			
A.No.382/2020 A/W	Vishnu Khaitan					
A.No.383/2020 A/W	RachanaGovindAttal					
A.No.387/2020 A/W	Debashis Sur Chowdhury					
A.No.388/2020 A/W	BenuMimani					
A.No. 407/2020 A/W	Akhileshwar Kumar Mishra	Mr. Amit Gupta, Adv. i/b AGKM Corpus Juris LLP				
A.No. 421/2020 A/W	Rupesh Kumar Srivastava					
MA.No. 414/2020 (Exemption from filing certified copy) & A.No. 425/2020 A/W	PawanSomani&Anr.	Mr. KunalKatariya, Adv. i/b Harsh Kesharia,Adv.				
MA.No. 471/2020 (Delay Application) & A.No.410/2020 A/W	Sunil Singhal	Mr. Bharat Merchant, Adv. i/b Thakordas&Madgavk ar				
MA.No. 449/2020 (Delay Application) & A.No.519/2020 A/W	ShaliniAgarwal	Mr.SaurabhBachhawat , Adv. i/b Ms. YashviPanchal, Advocate				

	MA.No. 450/2020 (Delay Application) & A.No.520/2020 A/W	Janardhan Rama Bhuneswar	Mr.J.J.Bhatt, Advocate i/b RV Legal	SEBI	Mr.Shyam Mehta , i/b K.Ashar&Co.			
	MA.No. 451/2020 (Delay Application) & A.No.521/2020	Paras Jain &Ors.						
2	MA.No. 273/2020 (Additional Documents) & MA. No. 274/2020 (Stay Application) & A.No.139/2020	PuneetNikore	Mr.J.J.Bhatt, Advocate i/b RV Legal	SEBI	Mr.Shyam Mehta , i/b K.Ashar&Co.	Pronouncement		

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

AT 11.05 A.M.

3	A.No.224/2020 A/W	GautamThapar&Ors.	Mr. JanakDwarkadas, Senior Counsel i/b. Bharucha and Partners	SEBI	Mr. Fredun De Vitre, Sr. No- R. No.1 Mr. ZalAndhyarujina, Senior Advocate, Sr. No- R. No.1	Further Hearing	03.02.2021	CHAIRMANRESTRAIN
	MA. No. 222/2020 (Exemption from filing certified copy) & A..No. 231/2020	B. Hariharan	Mr. PradeepSancheti, Senior Advocate i/b Regstreet Law Advisors		Mr. Mustafa Doctor, Senior Advocate- R. 1 Mr. ZalAndhyarujina, Senior Advocate- R.2			

AT 12 NOON

4	MA. No. 295/2020 (Stay Application) & A.No. 282/2020	RajkumarSaraf& Anr.	Mr. Nirav Shah, Advocate i/b DSK Legal	SEBI	Mr. AbhirajArora, Advocate – I/B ELP	Admission/ Final Disposal	28.01.2021	SARAFZILAO
	MA.No. 49/2020 &A.No. 48/2020	RajkumarSaraf& Anr.						

AT 12.02 P.M.

5	MA.No. 60/2020 & A.No.526/2019	Kratos Energy and Infrastructure Limited vs. SEBI & NSEIL	Ms. AparnaWagle, Advocate i/b Alliance Law	SEBI& NSEIL	Mr. AnubhavGhosh, Advocate- R.1 Rashid Boatwala- R.2	Admission Disposal	19.01.2021	BROKERSFEE
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AT 12.04 P.M.

6	101/2019 A/W	Bharat Kumar Doshi- WTM	Adv. ShouryaTanay	SEBI	Mr. MihirMody, Advocate- K Ashar and CO.	Admission/ Final Disposal	21.01.2021	DIRECTORSGDR
	201/2019 A/W	Govind Das Pasari	Ms. AishwaryaShubhangi, Advocate					
	306/2019 A/W	AvichalKasliwal						
	445/2019 A/W	Syncom Healthcare Ltd. &Ors.						

	MA.No. 586/2019 &A.No. 533/2019 A/W	Ajay Bankda						
	MA.No. 662/2019 &A.No. 602/2019 A/W	AvichalKasliwal						
	MA.No. 663/2019 & A.No.603/2019 A/W	Govind Das Pasari						
	615/2019 A/W	Jagadish Prasad Bagaria						
	32/2020 A/W	Bharat Kumar Doshi- AO	Adv. ShouryaTanay					
	97/2020 A/W	Ajay S Bankda	Ms. AishwaryaShubhangi, Advocate					
	98/2020	JyotiBankda						
AT 12.06 P.M.								
7	MA.No. 290/2019 &A.No. 233/2019 A/W	JonakiBakeri and Anr.	Mr. SomasekharSundaresan, Advocate	SEBI	Mr. Kumar Desai, Advocate	Admission/ Final Disposal	15.01.2021	NATURALJUSTICE
	MA.No. 291/2019 &A.No. 234/2019	AchalBakeri and Ors.						
AT 12.20 P.M.								
8	MA.No. 545/2019 & A.No.439/2019	CAT Technologies Limited &Ors.	Mr. SomasekharSundaresan, Advocate	SEBI	Mr. AnubhavGhosh, Advocate- The Law Point	Admission/ Final Disposal	19.01.2021	CATGDR

AT 12.30 P.M

9	556/2019	GGF Mercantile Private Ltd.	Mr. Vikas Bengani, Advocate	SEBI	Mr. Arnav Misra, Advocate i/b K. Ashar & Co	Admission Disposal	19.01.2021	SYNCHRONIZED TRADE
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AT 12.40 P.M

10	596/2019	The Loot (India) Pvt. Ltd. & Anr.	LAW GLOBAL	SEBI	Anubhav Ghosh, Advocate-i/b The Law Point	Admission Disposal	19.01.2021	PAN CARD RECOVERY
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AT 12.50 P.M

11	A.No.335/2020	M.V.Damania and Co. & Anr.	Mr. Robin Shah, Advocate Parinam Law Associates	SEBI	Ms. Nidhi Singh, Advocate i/b Vidhii Partners	Admission/Final Disposal	20.01.2021	DUE DILIGENCE PFUTP
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AT 1.00 P.M

12	A.No. 77/2020	Deepak Mishra	Mr. Dikshat Mehra i/b Rajani Associates	SEBI	Mr. Arnav Misra, Advocate i/b K. Ashar & Co.	Admission/Final Disposal	28.01.2021	TBLGDR
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AT 1.10 P.M

13	MA.No. 534/2020 (Exemption from filing certified copy) & A.No. 458/2020	Empower India Ltd.	Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates	BSEIL AND ANR.	Mr. Anubhav Ghosh, Advocate i/b The Law Point - R.1 Mr. Abhiraj Arora, Advocate i/b ELP -R. 2	Admission/Final Disposal	05.02.2021	GSMSUSPENSION
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/AT 1.20 P.M

14	A.No. 511/2020 A/W	Mohandas Shenoy Adige	Mr. SomasekharSundaresan, Advocate	SEBI	Mr. AbhirajArora,	Admission/ Final Disposal	12.01.2021	INDEPENDENTDIRECTORDEBARRED
	A.No. 38/2021	Yashovardhan Birla	Mr. ShouryaTanay, Advocate				22.01.2021	

